

(b) whether the requisite equipment for the completion of the first phase of the project has been acquired; and

(c) if so, the total amount so far allocated and the progress of work as on 30th October, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A Thermal Power station is being installed at Raichur with two units of 210 MW each.

(b) Though orders for Boiler and TG have already been placed and some auxiliary equipments have also been ordered, the orders for major critical equipments like coal-handling plant, H.T. switchgear, control and Instrumentation equipment, Water treatment plant, C.W. pump, Ash handling plant etc. have yet to be placed.

(c) Upto March 1980 an expenditure of Rs. 2000 lakhs had been incurred. For 1980-81 an expenditure of Rs. 2000 lakhs is anticipated to be incurred. The site levelling, grading and construction of colony buildings, office buildings, stores and shades is in progress. The main Civil works for Boiler and TG and fabrication of structural steel are yet to commence.

Lift Irrigation Projects in U.P.

326. SHRI ZAINUL BASHER: Will the Minister of IRRIGATION be pleased to lay a statement showing:—

(a) the number of lift irrigation projects in Uttar Pradesh financed by the Government of India;

(b) the names of the projects;

(c) funds allotted to these projects; and

(d) the details of progress of work and achievement of targets?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (d). No. irrigation project is financed by Government of India. Irrigation is a State subject and irrigation projects are planned, investigated, formulated, constructed and financed by the State Governments themselves. A statement based on information received from the Government of Uttar Pradesh, on Irrigation Lift Pump Canals under Major and Medium Irrigation sector in the State is, laid on the Table of the House [Placed in Library. See No. LT-1335/80].

Silent Valley Project in Kerala

327. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of ENERGY be pleased to state:

(a) whether a final decision has been taken on the Silent Valley Project in Kerala;

(b) whether the Kerala Government has suggested any alternative project; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) In pursuance of the discussions the Chief Minister of Kerala had with the Prime Minister, it was decided to set up a Joint Committee comprising of representatives of the Government of India and the Government of Kerala to review all the scientific information and make suitable recommendations. The Committee has not completed its task.

(b) and (c). Do not arise.

Purchase of Crude and Petroleum Products during Iran-Iraq War Crisis

328. SHRI SHIV KUMAR SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:—

(a) whether it is a fact that India has succeeded in her efforts to orga-